

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/88/CAA/2018

PETITION NUMBER : CA/160/CAA/2018

NAME OF THE TRANSFEROR : VECTOR CONTROL INNOVATIONS PVT LTD

NAME OF THE TRANSFERRE : VKA POLYMERS PVT LTD

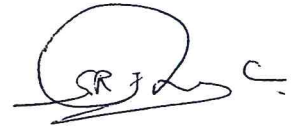
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.H. Arrind Pandiyan
Senior Advocate
for Counsel for Applicant

S.R. Sankarashwaran

Counsel for Applicant



ORDER

Counsel for the Applicant present and submitted the arguments and filed the affidavit through Mr. V. Ganesh. An affidavit has also been filed for condonation of delay of 18 days, which has been caused in filing the Company Petitions. The delay is condoned. The affidavit filed by Mr. V. Ganesh is placed on record. The Applicant is directed to pay Rs.50,000/- to the Office of the Official Liquidator for making payment to the Chartered Accountant, who has prepared the report. Matter is reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)